

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH
COURT No. 5**

Excise Appeal No. 85167 of 2015

(Arising out of Order-in-Original No. 63/CEX/Commissioner/2014 dated 21.10.2014 passed by the Commissioner of Central Excise & Customs, Aurangabad)

Mayank Mohan Kumar Bansal

Appellant

Director of Anant Steel Pvt. Ltd.,
Plot No.226-232, Opp. Bhanu Iron,
Sector-III, Pithambur, Dhar (MP)

Vs.

Commissioner of CE & ST, Aurangabad

Respondent

Town Centre N-5, CIDCO, Aurangabad 431 003.

Appearance:

Shri Jatin Singhal with Shri Pankaj Gadekar, Advocates, for the Appellant
Shri P.K. Acharya, Superintendent, Authorised Representative for Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing: 02.01.2025
Date of Decision: 11.02.2025

FINAL ORDER NO. 85136-85140/2025

PER: ANIL G. SHAKKARWAR

Excise Appeal No. 85167 of 2015 is allowed. For order, see order of date in Excise Appeal No. 85151 of 2015.

(Anil G. Shakkarwar)
Member (Technical)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

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